

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 111
IA/3(MP) 2021
in
TP 73(MP) 2019 [CP(IB) 20 of 2018]

Order under Section 7 IBC

IN THE MATTER OF:

Punjab National Bank
V/s
Vindhya Cerals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..09/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sajjan Kumar Dokania, Advocate
For the Respondent : Ms. Mansi Trivedi, Advocate.

ORDER

The matter is adjourned to 29.09.2021


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)


DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Sudha